

**Investigation of the Fire at I.O.C.  
Shakurbasti Godown Delhi**

407. SHRI K. RAMAMURTHY :  
SHRI BALKRISHNA WASNIK :  
SHRI AHMAD M. PATEL :  
SHRI B.D. SINGH :  
DR. KRUPASINDHU BHOI :  
SHRI SATISH AGARWAL :  
SHRI SUBASH YADAV :  
SHRI V. SREENIVASA PRA-  
SAD :  
SHRI RAJNATH SONKAR  
SHASTRI :  
SHRI B.V. DESAI :  
SHRI MANOHAR LAL SAINI :  
SHRI NIHAL SINGH :  
SHRI CHINTAMANI PANIG-  
RAHI :

Will the Minister of ENERGY be pleased to state :

- (a) The salient points made by Inquiry Officer who investigated the cause of the recent I.O.C. Shakurbasti Godown fire ;  
(b) the extent of loss suffered by the I.O.C. in this fire ; and  
(c) the action taken on the recommendations made by the Inquiry Officer to prevent and control such fires in future ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) According to the findings of the Inquiry Officer the prima facie cause of the fire was negligence of one worker who was smoking bidi in an environment heavily laden with LPG in the inflammability zone. His report has emphasised the necessity of tightening the safety and security measures in and around the bottling plant. It has also made some recommendations to increase the safety conditions in and around the plant.

(b) The extent of loss in monetary terms to the plant is about Rs. 280.03 lakhs.

(c) The recommendations contained in the inquiry report are being examined by Government and will be implemented in the shortest possible time.

**Observance of Security and Safety  
Regulations by Cooking Gas Stores  
in Delhi**

408. SHRI K. RAMAMURTHY : Will the Minister of ENERGY be pleased to state :

- (a) the number and location of cooking gas stores in Delhi which have been found to be not observing security and safety regulations ;  
(b) the number of cooking gas dealers who have obtained stay orders from the courts ; and  
(c) the steps taken to remove such of cooking gas stores from residential areas, which are unauthorised and illegal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF PETROLEUM IN THE MINISTRY OF ENERGY (SHRI GARGI SHANKAR MISHRA) : (a) All the distributorships godowns in Delhi were inspected recently by the Controller of Explosives' team and no serious lapse of security and safety regulations was observed or pointed out. However, minor violations in the case of 36 Indane distributors were observed by the team. The names of such distributors with location are given in the attached statement.

(b) None of the LPG distributors in Delhi are reported to have obtained stay orders from the courts.

(c) None of the LPG distributors are storing LPG cylinders at un-authorised places. Hence, the question of their removal does not arise.